

IN THE HIGH COURT OF JHARKHAND AT RANCHI  
Cr.M.P. No. 544 of 2021

Sudhir Kumar Pandey & Anr. ... Petitioners

Versus

Union of India through CBI ... Opposite Party

**Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

For the Petitioner : Mr. A.K. Kashyap, Sr. Adv.  
For the CBI : Mr. B. K. Prasad, Adv.

**02 / 25.03.2021**

Heard the parties through Video Conferencing.

After some arguments, learned senior counsel appearing for the petitioners seeks permission of the court to withdraw this criminal miscellaneous petition.

Prayer is allowed.

Accordingly, this criminal miscellaneous petition is dismissed as withdrawn.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-